

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4135

ANSWERED ON:18.08.2000

DECONTROL OF SUGAR INDUSTRIES

CHANDRA VIJAY SINGH;MOHAMMED SHAHABUDDIN;UTTAMRAO NATHUJI DHIKALE;VILAS BABURAO MUTTEMWAR

**Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether the Government have decided to decontrol the sugar industry to some extent for providing a level playing field to domestic sugar producers vis-à-vis sugar importers;

(b) if so, the main steps being considered in this regard;

(c) whether the Government are contemplating to give right to the State Governments for exporting of sugar in order to protect the interest of farmers; and

(d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION.  
(SREENIVASA PRASAD)

(a) & (b) : Mahajan Committee in its recommendations has, inter alia, recommended phased decontrol of sugar. This Ministry has since examined the said recommendation of the committee and the decision of the Government shall be announced shortly.

(c) & (d) : Government have allowed export of 10 lakh tonnes by sugar factories and exporters during the licensing year 2000-2001, subject to registration with APEDA.